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Linking of Ganga-Cauvery Rivers

- 1422. SHRI B.L. SHANKAR: Will the Minister of WATER RESOURCES be pleased to state:
- (a) whether there is any proposal to link Ganga and Cauvery rivers:
 - (b) if so, the details thereof; and
 - (c) if not, the reasons therefor?

THE MINISTER OF WATER RESOURCES (SHRI JANESHWAR MISHRA): (a) to (c). A National Perspective for Water Resource Development has been prepared by Government which envisages inter-linkages between various Peninsular rivers and Himalayan rivers separately for transfer of water from water surplus basins to water deficit basins for optimum utilisation of Water Resources. Government has established National Water Development Agency (NWDA) in 1982 to prepare feasibility reports for the water transfer links. 36 water transfer links, 27 under Peninsular Component and 19 under Himalayan Component have been proposed.

The Water transfer link proposals connecting Ganga with Cauvery are as under:

- (i) Brahmaputra-Ganga link
- (ii) Ganga (at Farakka)-Durgapur-Subernarekha link
- (iii) Subernarekha-Mahanadi link
- (iv) Mahanadi-Godavari link
- (v) Godwari-Krishna link
 - (a) Godavari (Polavaram) Krishna (Vijayawada) link
 - (b) Godavari (Inchampalli) Krishna (Nagarjunasagar) link
 - (c) Godavari (Inchampalli) Krishna (Pulichintalla) link
- (vi) Krishna Pennar link
 - (a) Krishna (Nagarjunasagar) Pennar (Somasila)
 - (b) Krishna (Srisailam) Pennar (Proddatur) link
 - (c) Krishna (Almatti) Pennar link
- (vii) Pennar Somasila-Cauvery (Grand Anicut) link.

[Translation]

AIDS

1423. SHRI NARAYAN ATHAWALAY: Will the Minister of HEALTH AND FAMILY WELFARE be pleased to state whether 40 to 80 lakh Indians are likely to be affected by dangerous AIDS virus by the end of this century?

THE MINISTER OF STATE OF THE MINISTRY OF HEALTH AND FAMILY WELFARE (SHRI SALEEM IQBAL SHERVANI): No. Sir. it is just an estimate.

[English]

Leprosy and Dengue Fever

1424. SHRI K.P. SINGH DEO:
SHRI NAMDEO DIWATHE:
SHRI S.D.N.R. WADIYAR:
SHRI SARAT PATTANAYAK:
SHRI PANKAJ CHOWDHARY:
SHRI PITAMBAR PASWAN:

Will the Minister of HEALTH AND FAMILY WELFARE be pleased to state :

- (a) whether the incidents of leprosy and dengue fever are on the increase in the capital and other parts of the country:
- (b) if so, the number of estimated leprosy patients during the last three years. State-wise break-up and percentage of increase/decrease:
- (c) the details of funds allocated and actual expenditure incurred on leprosy eradication and rehabilitation schemes during the last three years scheme-wise and State-wise:
- (d) the details of Central funds and international funds made available and actually utilised under the programme during the above period:
- (e) whether bungling of crores of rupees from the fund so received has come to the notice of the Government:
- (f) if so, whether any investigation has been made in this regard;
 - (g) if so, the outcome thereof:
- (h) the action taken against the persons found guilty therein; and
- (i) the steps taken to prevent the increase and also to eradicate dengue fever from the capital and other parts of the country?

THE MINISTER OF STATE OF THE MINISTRY OF HEALTH AND FAMILY WELFARE (SHR! SALEEM IQBAL SHERVANI): (a) There was an outbreak of dengue recently in Delhi which has been brought under control. Incidence of leprosy in the country is not increasing. However due to detection of old hidden cases, intensification of the programme and immigrant patients, there has been an increase in the reported cases in the capital.

- (b) Does not arise.
- (c) and (d). The details of assistance sanctioned and released to the States during the last three years is given at Statement I.

Government of India has an agreement with World Bank for a total assistance of Rs. 302 crores to be spent

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over a period of 6 years from 1993-94 onwards. Till now a total of Rs. 100.93 crores has been spent under World Bank assistance.

DANIDA is also providing assistance for MDT implementation in 8 districts. A total amount of 70 million DKK has been allocated for Phase-II which is for the period Oct.. 1991 to March. 1997.

SIDA had an agreement with Government of India for providing a grant of SEK 24 million during the period 1st July. 1990 to 30th July. 1993 which was extended upto 31.12.93.

NORAD had an agreement with Govt. of India for grant of NOK 10 million during the period 1990-91 to 1993-94 for MDT services in three districts.

During the year 1994 and 1995 a total of US 1.04 lakh was provided by WHO which has been utilised.

- (e) to (h). Yes, the matter is being investigated by the Central Bureau of Investigation.
- (i) The steps taken to control the incidence of Dengue in Delhi and other parts of the country are given in the enclosed Statement-II.

STATEMENT - I

National Leprosy Eradication Programme

Assistance Sanctioned and Released to the States/UTs during 1993-96

(Rs. in lakhs)

S.No.	State/Sector	1993-94			. 1994-95				1995-96	
		Cash	Kind	Total	Cash	Kind	Total	Cash	Kind	Total
1	2	3	4	5	6	7	8	9	10	11
S TAT	ES						ALL THE PROPERTY OF THE PROPER	The state of the s	, and the form of the second second	
1.	Andhra Pradesh	200.00	11.34	211.34	203.00	54.02	257 02	195.50 •	227.75	423.25
2.	Arunachal Pradesh	10.00	0.42	10.42	16.00	1.77	17.77	18.50	22 53	41.03
3.	,Assam	18.00	1.49	19.49	20.00	16.47	36.47	20.00	42.45	62.45
4.	Bihar	112.00	19.58	131.58	112.00	68.75	180.75	111.50	314.84	426.34
5 .	Goa	0.36	0.45	0 81	0.50	3.34	3.84	0.44	18.71	19.15
6.	Gujarat	24.00	10.69	34.69	17 50	60.07	7 7.57.	16.00	124.18	140.18
7.	Haryana	5.75	0.52	6.27	7.00	5.54	12.54	7.00	51 07	58.07
8.	Himachal Pradesh	7.00	2.18	9.18	8 86	6.53	15.39	7.00	46 60	53.60
9.	Jammu and Kashmir	4.50	0.76	5.26	4.50	4.29	8.79	4.45	53.84	58.20
10.	Karnataka	100.00	3.29	103.29	96.00	34.86	130.86	103.00	147.98	250.98
11.	Kerala	75.00	8.91	83.91	80 00	29 72	109.72	76.00	89.35	165.35
12.	Madhya Pradesh	125.00	55.39	180.39	117 00	99.81	216.81	129.75	242.9 5	372.70
13.	Maharashtra	30.00	18.95	48.95	20.25	76.86	97.11	16.00	147 74	163.74
14.	Manipur	3.50	0.43	3.93	3.50	2.78	6.28	5.50	28.52	34.02
15.	Meghalaya	5.00	0.51	5.51	8:00	2.53	10.53	7.93	22 61	30.54
16.	Mizoram	13.00	0.74	13.74	12.00	2.21	14.21	18.00	1.60	19.60
17 .	Nagaland	3.00	0.64	3.64	3.75	2.43	6.18	7.00	16.44	23.44
18.	Orissa	125.00	109.74	234.74	125.00	98.20	223.20	158.75	196.99	355.74
19.	Punjab	10.00	1.53	11.53	21.00	4.58	25.58	21.00	32.14	53.14
20.	Rajasthan	29.00	6.40	35.40	29.00	29.20	58.20	29.00	66.78	95.78
21.	Sikkim	18.00	1.35	19.35	20.00	4.06	24.06	20.00	2.30	22.30
22	Tamil Nadu	120.0 0	57.19	117.19	120.00	71.36	191.36	114.00	2 68. 8 8	382.88
23.	Tripura	12.00	1.47	13.47	20.00	4.41	24.41	19.00	14.52	33.52
24.	Uttar Pradesh	190.00	77.13	267.13	177.00	177. 7 8	354.78	182.62	293.56	476,18
25.	West Bengal	80.00	38.26	118.26	75.00	101.78	176.78	95.00	185.44	280.44
26.	A and N Islands	6.50	0.46	6 96	6.50	1.88	8 38	7.00	0.37	7.37

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1	2	3	4	5	6	7	8	9	10	11
27.	Chandigarh	0.50	3.35	3.85	0.50	10.05	10.55	0.50	27.33	27.83
28	D and N Haveli	0.50	1.01	1.51	0.50	3.04	3.54	1.00	2.89	3.89
29.	Daman and Diu	2.50	0.40	2.90	2.00	1.78	3.78	3.00	1.60	4.60
30.	Delhi	0.50	2.97	3.47	0.39	8.92	9.31	0.50	38.76	39.26
31	Lakshadweep	1 00	1.15	2.15	1.00	3.44	4.44	2.00	1.02	3.02
32	Pondicherry	0.95	2.99	3.94	2.10	8.97	11.07	2.50	9.42	11.02
	Sub-Total	1332 56	441 69	1774.25	1329.85	1001 43	2331 28	1399.44	2741.16	4140.60
	Central Sector	3319.81	0.00	3319.81	6578.99	0.00	6578 9 9	2317.96	0.00	2312.00
۰۰ بغیب هستسین	Total	4652.37	441.69	5094.96	7908.84	1001 43	8910.27	3712.10	2744.16	6453.56

AGRAHAYANA 11, 1918 (Saka)

STATEMENT - II

important Measures taken by the Government to Control the Incidence of Dengue in Delhi and Other parts of the country

- (1) Two control rooms were established by the Directorate General of Health Services and National Malaria Eradication Programme for daily reporting of cases and deaths from all major public and private hospitals.
- (2) State Governments have been alerted. particularly Delhi. Haryana and Punjab for measures to be taken for detection of cases. anti-larval operations, fogging, intensification of health education activities and clinical management of patients.
- (3) Augmentation of blood component separation facilities in major hospitals and the Indian Red Cross Society.
- (4) Augmentation of Bed capacity in all Central Government hospitals.
- (5) Government of National Capital Territory of Delhi was supplied additional quantities of Pyrethrum Extract, Malathion and fogging machine. Government of Haryana and Punjab were also supplied large quantities of medicines.
- (6) High Level Central Coordinating Committee was set up under the Chairmanship of Union Health Secretary to review the Dengue situation.
- (7) Special teams of experts consisting of Public Health Experts of NICD. Medical experts and Paediatrician from Central Government Hospitals (Delhi) were deputed to the affected States to assess the adequacy of vector control measures, availability of medicines and consumables advice and also to the concerned authorities for taking remedial action to contain the outbreak.

Defence Production Unit in Bihar

- 1425. SHRI RAJIV PRATAP RUDY: Will the Minister of DEFENCE be pleased to state :
- (a) whether any Defence Production unit exists in the State of Bihar:
- (b) if not, whether there is any proposal to set up a Defence production unit in Bihar.
- (c) if so, the time by which it is likely to be set up: and
 - (d) if not, the reasons therefor?

THE MINISTER OF STATE IN THE MINISTRY OF DEFENCE (SHRI N.V.N. SOMU): (a) Yes. Sir. One of the units of Garden Reach Shipbuilders and Engineers is located at Ranchi in Bihar.

(b) to (d). In view of adequate production facilities already available there is no proposal at present to set up a new defence production unit in Bihar or elsewhere in the country.

Cauvery Water Disputes

1426. SHRI K.H. MUNIYAPPA : SHRI V. DHANANJAYA KUMAR . SHRI S.D.N.R. WADIYAR :

Will the Minister of WATER RESOURCES be pleased to state :

- (a) the details of the claims made by different basin States regarding sharing of Cauvery Water:
- (b) the steps taken so far by the Union Government to resolve the Cauvery Water dispute:
 - (c) the reaction of the basin States thereto: and
- (d) further steps being taken by the Union Government to settle the dispute amicably?

THE MINISTER OF WATER RESOURCES (SHRI JANESHWAR MISHRA) : (a) The actual shares of Cauvery Water claimed by the basin States in Cauvery